

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/61/ (IB)/2017  
NAME OF THE PETITIONER(S) : IFCI LTD  
NAME OF THE RESPONDENT(S) : SIVA INDUSTRIES & HOLDING LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. PALANIANDAMN	Counsel for Respondent	
2.	Gurmeet kour For R&P Partners	Counsel for Petitioner	

12/7/17  
Gurmeet kour

**ORDER**

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Respondent stated that he has not received any papers. Counsel for Petitioner has given the papers to the Counsel for Respondent in open Court. Counsel for the Respondent is directed to file counter within seven days by providing a copy to the other side. Matter is posted for arguments. Put up on **25.07.2107** at **10.30 A.M.**

S. Vijayaraghavan -  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)